

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH (NEW DELHI)
JOINT SITTING OF OF COURT NO. 1 & 2
FARIDKOT HOUSE

Date: 14th May, 2015
TIME: 10.30 A.M.

HON'BLE MR JUSTICE Swatanter Kumar
CHAIRPERSON

HON'BLE MR JUSTICE M.S. Nambiar
JUDICIAL MEMBER

HON'BLE Prof. A.R. Yousuf
EXPERT MEMBER

HON'BLE MR Bikram Singh Sajwan
EXPERT MEMBER

| S.No | Case No. | Parties | Counsel For Parties |
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| CASES OF COURT NO.1 | | | |
| FOR ADMISSION | | | |
| 1. | Appeal No. 30/2015 | Hotel Global Radiance Vs DPCC | Mr. Alamgir, Adv. for Appellant |
| 2. | Original Application No. 152/2015. | Kasturba Niketan Complex Social Welfare Association & Anr. Vs. State of NCT of Delhi & anr. | Mr. D.K.Sharma, Adv. for the Applicant. |
| 3. | Original Application No. 154/2015. | Indu Bala Vs. District Magistrate, Haridwar, Uttrakhand. | Mr. V.K.Shukla & Anchal Mehrotra, Adv. For the Applicant. |
| 4. | M.A.No.464/2015 in Original Application No. 230/2014. | Jai Hind Vs Union of India & Ors. | Mr. Gaurav Kr. Bansal, Adv. for the Applicant. |
| 5. | M.A No. 456/2015 & M.A.No in 447/2015 in Original Application No. 15/2014 | Him Jagriti Uttaranchal Welfare Society Vs Union of India & Ors. | Mr. Sanjay kr. Panday, Adv. for the Applicant in M.A.No.456/2015 Mr. Shyam moorjani, Adv. for the Applicant in M.A.No. 447/2015. |
| 6. | M.A No. 457/2015 in Original Application No. 517/2014 | The lamplngei Yaipha Thowda Nupi Marup Vs State of Manipur & Ors. | Mr. L. Roshmani.kh, Adv. for the Applicant. |
| AFTER NOTICE | | | |
| 7. | M.A.No.465/2015 in Original Application No. 54/2015 | Rizwan Tanning Industry Vs U.P.Pollution Control Board. | Mr. Vibhav Mishra, Adv. for the Applicant |
| 8. | M.A.No.466/2015 in Original Application No. 54/2015 | Rizwan Tanning Industry Vs U.P.Pollution Control Board. | Mr. Vibhav Mishra, Adv. for the Applicant |
| 9. | M.A.No.467/2015 in Original Application No. 55/2015 | Homera Tanning Industry Vs U.P.Pollution Control Board. | Mr. Vibhav Mishra, Adv. for the Applicant |
| 10. | M.A.No.468/2015 in Original Application No. 55/2015 | Homera Tanning Industry Vs U.P.Pollution Control Board. | Mr. Vibhav Mishra, Adv. for the Applicant |
| FOR HEARING | | | |
| 11. | Original Application No. 228/2014 (M.A No. 768/2014 & | Yogesh Nagar Vs Union of India & Ors. | Mr. Rahul Choudhary, Adv. for Applicant Ms. Panchajanya Batra Singh, Adv. for R- 1 |

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| | M.A No. 139/2015) | | Ms. Savitri Pandey, Adv. for R – 2 & 6 Mr. Pradeep Mishra, Adv. for R – 3 Mr. B.V. Niren, Adv. & Mr. A.K. Prasad, Adv. for R – 5 & 8 Mr. Ravinder Kumar, Adv. for R – 7 Mr. Abhimanyu Pratap Singh, Adv. for R-9 |
| 12. | Original Application No. 183 (T _{HC})/2013 (M.A No. 707/2013, M.A No. 1056/2013 & M.A No. 191/2014) | Ajay Kumar Negi & Ors. Vs Union of India & Ors. | Mr. Anand Sharma, Adv. for Applicant Mr. Vikas Malhotra, Adv. for R - 1 Mr. Suryanarayan Singh, AAG for R – 2, 5 & 6 Mr. Aditya Dhawan, Adv. for R-3, 4 & 7 Mr. A.D.N. Rao, Adv. for R - 8 |
| 13. | Appeal No. 23/2015 | Shyam Communication System Vs Haryana SPCB | Mr. Pinaki Misra, Sr. Adv. along with Mr. Abhishek Misra, Adv. for Appellant Mr. Anil Grover, AAG along with Mr. Rahul Khurana, Adv. for Respondent |
| 14. | Appeal No. 55/2013 | Dinesh Pandey Vs Union of India & Ors. | Mr. Rahul Choudhary, Adv. for Appellant Mr. Vikas Malhotra, Adv. for R - 1 Mr. Mukesh Verma, Adv. for R – 2 Mr. Abhishek Attrey, Adv. for R - 3 Mr. Rahul Verma, Adv. for R – 4 |
| 15. | Original Application No. 176/2014 (M.A No. 255/2015) | Atul Bharadwaj Vs Himachal Pradesh Pollution Control Board & Ors. | Mr. Rahul Choudhary, Adv. for Applicant Mr. D.K. Thakur, Adv. for R - 1 Mr. Ajay Vaidya, Adv. for R - 2 Mr. Suryanarayana Singh, AAG for R – 3 to 5 |
| 16. | Original Application No. 335/2013 (M.A No. 633/2014) | Gian Chand Vs State of H.P. & Ors. | Mr. Deepak Kaushal, Adv. for Applicant |
| 17. | Appeal No.48(T _{HC})/2012 (M.A No. 145/2013) | Puran Chand & Anr. Vs State of H.P. & Ors. | Mr. Ritwick Dutta, Adv. for Appellant Mr. Suryanarayana Singh, Adv. for R – 1, 2 & 4 Ms. Panchajanya Batra Singh, Adv. for R- 5 Mr. A.K. Prasad, Adv. for R – 6 Mr. Viplav Sharma, Adv. for R - 7 |
| 18. | Original Application No. 39(T _{HC})/2012 | Court on its own Motion Vs State of H.P. & Ors. | Mr. Ritwick Dutta, Adv. for Applicant Mr. Suryanarayana Singh, Adv. for R – 1, 2 & 4 Mr. Viplav Sharma, Adv. for R - 3 |
| 19. | Original Application No. 40(T _{HC})/2012 | Court on its own Motion Vs State of H.P. & Ors. | Mr. Ritwick Dutta, Adv. for Applicant Mr. Suryanarayana Singh, Adv. for R – 1, 2 & 4 Mr. Viplav Sharma, Adv. for R - 3 |
| 20. | Original Application No. 41(T _{HC})/2012 | Court on its own Motion Vs State of H.P. & Ors. | Mr. Ritwick Dutta, Adv. for Applicant Mr. Suryanarayana Singh, Adv. for R – 1, 2 & 4 Mr. Viplav Sharma, Adv. for R - 3 |
| 21. | Appeal No. 06(T)/2011 (M.A No. 31/2012 to M.A No. 36/2012 & M.A No. 50/2012 to M.A No. 57/2012) | Durga Ram Sharma Vs MoEF & Ors. | Ms. Panchajanya Batra Singh, Adv. for R- 1 Mr. Viplav Sharma, Adv. for R - 3 |
| 22. | Original Application No. 13/2014 | Impulse NGO Network | Mr. Raj Panjwani, Sr. Adv. along with Mr. Aagney Sail, Adv. for Applicant |

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| | (M.A No. 154/2015 & M.A No. 340/2015) | Vs State of Meghalaya & Ors. | Mr. Ranjan Mukherjee, Adv. for R – 1 Mr. Tayenjam Momo Singh, Adv. for R-2 Mr. SubhroSanyal, Adv. for R - 3 Ms. P.B. Singh, Adv. for R - 4 |
| 23. | Original Application No. 73/2014 M.A No. 174/2014, M.A No. 662/2014, M.A No. 65/2015, M.A No. 92/2015, M.A No. 95/2015, M.A No. 96/2015, M.A No. 112/2015, M.A No. 116/2015, M.A No. 152/2015, M.A No. 153/2015, M.A No. 184/2015, M.A No. 185/2015, M.A No. 245/2015, M.A No. 336/2015 to M.A No. 338/2015, M.A No. 383/2015, M.A No. 402/2015, M.A No. 405/2015, M.A No. 460/2015, M.A No. 461/2015, M.A No. 463/2015, & M.A No. 442/2015) | All Dimasa Students Union Dima Hasao Dist. Committee Vs State of Meghalaya & Ors. | Mr. Raj Panjwani, Sr. Adv. along with Mr. Aagney Sail, Adv. (Amicus Curiae) Mr. Ranjan Mukherjee, Adv. for R - 1 Mr. Vijay Panjwani, Adv. Mr. Tayenjam Momo Singh, Adv. for R – 2 Mr. H.S. Thangkhiew, Sr. Adv. along with Mr. Philemon Nongbri, Adv. in M.A No. 92/2015 Dr. O.D.V. Labia, Sr. Adv. along with Mr. Philemon Nongbri, Adv. Mr. Rajiv Dutta, Sr. Adv. along with Mr. Saurabh Sharma, Adv. Ms. Panchajanya Batra Singh, Adv. for R-5 Mr. A.K. Prasad, Adv. for M/o Coal Mr. Aachal Gupta, Adv. for R - 16 Mr. Rituraj Biswas, Adv. in M.A No. 94/2015 & M.A No. 95/2015 Mr. K. Paul, Adv. in M.A No. 184/2015 & M.A No. 185/2015 Mr. Amit Kumar, Adv. in M.A No. 152/2015 & M.A No. 153/2015 |
| 24. | Original Application No. 186/2014 | Thomas Nongtdu & Anr. Vs State of Medhalaya & Anr. | Mr. Vijay Panjwani, Adv. for Applicant Mr. Ranjan Mukherjee, Adv. for R – 1 Mr. B.V. Niren, Adv. for R – 2 Mr. Tayenjam Momo Singh, Adv. for R – 3 |
| 25. | Original Application No. 110(T _{HC})/2012 | Threat to life arising out of coal mining in south garo hills district Vs. State of Meghalaya & Ors. | Mr. Raj Panjwani, Sr. Adv. along with Mr. Aagney Sail, Adv. (Amicus Curiae) Mr. Ranjan Mukherjee, Adv. for R – 1 Ms. Panchajanya Batra Singh, Adv. for R -1A Mr. S.C. Shyam, Sr. Adv. for R – 2 Mr. Subhash Ch. Keyal, Adv. for R - 3 Mr. Saurabh Sharma, Adv. for R – 4 & 5 Ms. Purabi Sharma, Adv. For R – 6 Mr. Tayenjam Momo Singh, Adv. for R – 7 |
| 26. | Original Application No. 305/2013 | Balam Singh Rawat Vs Govt. of NCT of Delhi & Ors. | Mr. S.K. Bhattacharya, Adv. for Applicant Mr. Biraja Mahapatra, Adv. for R–1 & 2 Mr. Rajkumar, Adv. for R – 3 Mr. Vikas Malhotra, Adv. for R – 4 Mr. Arun Kumar Sharma, Adv. for R – 5 Mr. A.K. Prasad, Adv. for R – 6 Mr. Sunil Goel, Adv. for R – 7 Mr. Navneet Panwar, Adv. for R – 8 Mr. Manjit Singh, Sr. Adv. along with Ms. Nupur Choudhary, Adv. for R – 9 Ms. Savitri Pandey, Adv. for R – 10 Mr. Anil Grover, AAG along with Mr. Rahul Khurana, Adv. for State of Haryana Ms. Manisha, Adv. for State of Rajasthan |
| 27. | Original Application No. 200/2014 (C.W.P. No. 3727/1985) | M.C. Mehta Vs Union of India & Ors. | Mr. M.C. Mehta, Adv. in person Mr. Vikas Malhotra, Adv. for R – 1 |

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| | | | Mr. Raj Kumar, Adv. for R – 3 Mr. Abhishek Attrey, Adv. for R – 4 Ms. Savitri Pandey, Adv. for R – 5 Mr. Pradeep Mishra, Adv. for R – 6 |
| 28. | Original Application No. 428/2014 | Krishan Kant Singh V/s CETP, Jajmai, Kanpur | |
| 29. | Original Application No. 340/2014 | Krishan Kant Singh V/s Haque Tanners, Jajmau Kanpur | |
| 30. | Original Application No. 341/2014 | Krishan Kant Singh V/s Threads (India) Ltd. Chowbeypur, Kanpur-209203 | |
| 31. | Original Application No. 342/2014 | Krishan Kant Singh V/s Kathuria Brothers A-12 Merrut Road Ind. Area | |
| 32. | Original Application No. 343/2014 | Krishan Kant Singh V/s Swan Tanning Ind. 199/201, Jajmau | |
| 33. | Original Application No. 344/2014 | Krishan Kant Singh V/s Anwar Ahamad Tannery 175/158 4C Bhuriyaghat Jajmau Kanpur | |
| 34. | Original Application No. 345/2014 | Krishan Kant Singh V/s Habib Leathers 14B 150 Ft Fosd Jajmau Kanpur | |
| 35. | Original Application No. 346/2014 | Krishan Kant Singh V/s Hazi Badde Tanner Makku said ka bhatta Jajmau Kanpur | |
| 36. | Original Application No. 347/2014 | Krishan Kant Singh V/s Karamat Tanning Industries 783 Sanjay Nagar Kanpur | |
| 37. | Original Application No. 348/2014 | Krishan Kant Singh V/s Leather World 184 A-1 Wajidpur Jajmau Kanpur | |
| 38. | Original Application No. 349/2014 | Krishan Kant Singh V/s Mash International 83/69 Hindutsathan compound, Jajmau, Kanpur | |
| 39. | Original Application No. 350/2014 | Krishan Kant Singh V/s Rider Tanning Ind. 242 Gahhupua Jajmau Kanpur | |
| 40. | Original Application No. 352/2014 | Krishan Kant Singh V/s Shams Leathers | |
| 41. | Original Application No. 353/2014 | Krishan Kant Singh V/s Super Leather Finishers 406 K/409 Wajidpur Sanjay Nagar Jajmau Kanpur | |
| 42. | Original Application No. 355/2014 | Krishan Kant Singh V/s Fida Hussain Tannery (Nafees Leather Finishers) 175/158A Bhuriyaghat Jajmau Kanpur | |
| 43. | Original Application | Krishan Kant Singh | |

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| | No.356/2014 | V/s Indian Tanning Industry 150 Ft. Road Jajmau Kanpur | |
| 44. | Original Application No. 357/2014 | Krishan Kant Singh V/s Sajid Tanners new name Kalid tanners Jajmau Kanpur | |
| 45. | Original Application No. 358/2014 | Krishan Kant Singh V/s Akhlak Tanners Jajmau Kanpur | |
| 46. | Original Application No. 359/2014 | Krishan Kant Singh V/s Nisha Enterprises (Saud Tanners) Jajmau Kanpur | |
| 47. | Original Application No. 360/2014 | Krishan Kant Singh V/s Abdullah Tannery Pvt. Ltd. Jajmau Kanpur | |
| 48. | Original Application No. 361/2014 | Krishan Kant Singh V/s Finished Leather Job Work, Jajmau Kanpur | |
| 49. | Original Application No. 362/2014 | Krishan Kant Singh V/s Sajid Tanners, Jajmau Kanpur | |
| 50. | Original Application No. 363/2014 | Krishan Kant Singh V/s Best Training Industry, Jajmau Kanpur | |
| 51. | Original Application No. 364/2014 | Krishan Kant Singh V/s A.P.F. Tanners (Shabnam Tanners), Jajmau Kanpur | |
| 52. | Original Application No. 366/2014 | Krishan Kant Singh V/s Alig International, Jajmau Kanpur | |
| 53. | Original Application No. 367/2014 | Krishan Kant Singh V/s Aman Enterprises Taj Trader , Jajmau Kanpur | |
| 54. | Original Application No. 368/2014 | Krishan Kant Singh V/s Ajj Leather Finishers, Jajmau Kanpur | |
| 55. | Original Application No. 370/2014 | Krishan Kant Singh V/s Jajmau Leather Finishers, Bihari Tannery, Jajmau Kanpur | |
| 56. | Original Application No. 372/2014 | Krishan Kant Singh V/s Everest Tanners 184 C-2 Burhiaghat, Jajmau Kanpur | |
| 57. | Original Application No. 373/2014 | Krishan Kant Singh V/s Everest Export 175/158 B-3 Burhiaghat, Jajmau Kanpur | |
| 58. | Original Application No. 374/2014 | Krishan Kant Singh V/s Habib Tannery Pvt. Ltd. , Jajmau Kanpur | |
| 59. | Original Application No. 375/2014 | Krishan Kant Singh V/s | |

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| | | Khan Leather Finishers, Jajmau Kanpur | |
| 60. | Original Application No. 376/2014 | Krishan Kant Singh V/s Bablu Enterprises, Jajmau Kanpur | |
| 61. | Original Application No. 377/2014 | Krishan Kant Singh V/s Farhan Tanners, Jajmau Kanpur | |
| 62. | Original Application No. 379/2014 | Krishan Kant Singh V/s Sultan Tanners, Jajmau Kanpur | |
| 63. | Original Application No. 380/2014 | Krishan Kant Singh V/s Reliance Tanning Ind. , Jajmau Kanpur | |
| 64. | Original Application No. 381/2014 | Krishan Kant Singh V/s Ahmad International, Jajmau Kanpur | |
| 65. | Original Application No. 382/2014 | Krishan Kant Singh V/s Navratan Industries, Jajmau Kanpur | |
| 66. | Original Application No. 384/2014 | Krishan Kant Singh V/s Greater Arafat Tannery Pvt. Ltd. , Jajmau Kanpur | |
| 67. | Original Application No. 385/2014 | Krishan Kant Singh V/s Khalid Tannery, Jajmau Kanpur | |
| 68. | Original Application No. 386/2014 | Krishan Kant Singh V/s Hamid Leather Finisers, Jajmau Kanpur | |
| 69. | Original Application No. 387/2014 | Krishan Kant Singh V/s Imperial Leather Finisers Pvt. Ltd. , Jajmau Kanpur | |
| 70. | Original Application No. 388/2014 | Krishan Kant Singh V/s Firoj Tanneries (I) Iqbal Street, Jajmau Kanpur | |
| 71. | Original Application No. 389/2014 | Krishan Kant Singh V/s Firoj Tanneries (II) Iqbal Street, Jajmau Kanpur | |
| 72. | Original Application No. 390/2014 | Krishan Kant Singh V/s Farhat Zabi ki Tannery , Jajmau Kanpur | |
| 73. | Original Application No. 391/2014 | Krishan Kant Singh V/s Islam Tanners, Jajmau Kanpur | |
| 74. | Original Application No. 392/2014 | Krishan Kant Singh V/s Janmal Ind, Jajmau Kanpur | |
| 75. | Original Application No. 393/2014 | Krishan Kant Singh V/s H.K.Tanning, Jajmau Kanpur | |
| 76. | Original Application No. 394/2014 | Krishan Kant Singh V/s Liyakat Leather Finisers (Aman Tannery) , Jajmau Kanpur | |
| 77. | Original Application No. 396/2014 | Krishan Kant Singh V/s Sariq Tanners, Jajmau Kanpur | |
| 78. | Original Application No. 398/2014 | Krishan Kant Singh V/s Star Tannery, Jajmau Kanpur | |

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| 79. | Original Application No. 399/2014 | Krishan Kant Singh V/s Sunrise Tannery, Jajmau Kanpur | |
| 80. | Original Application No. 400/2014 | Krishan Kant Singh V/s Supriem Tanning Ind. , Jajmau Kanpur | |
| 81. | Original Application No. 401/2014 | Krishan Kant Singh V/s Ghaush Leather Finisher, Bhalla State, Jajmau Kanpur | |
| 82. | Original Application No. 403/2014 | Krishan Kant Singh V/s Rennet Eastern Exports, Jajmau Kanpur | |
| 83. | Original Application No. 404/2014 | Krishan Kant Singh V/s Salik Leather Finishers, Jajmau Kanpur | |
| 84. | Original Application No. 405/2014 | Krishan Kant Singh V/s Naj Leather Finishers, Jajmau Kanpur | |
| 85. | Original Application No. 407/2014 | Krishan Kant Singh V/s Top Tanners, Jajmau Kanpur | |
| 86. | Original Application No. 408/2014 | Krishan Kant Singh V/s Iqbal Leather Ltd. , Jajmau Kanpur | |
| 87. | Original Application No. 409/2014 | Krishan Kant Singh V/s Allied Exims A-36 Leather Technology Park, Babther Unnao | |
| 88. | Original Application No. 410/2014 | Krishan Kant Singh V/s GBS Tanners B-6, Site-2, Industrial Area Unnao | |
| 89. | Original Application No. 411/2014 | Krishan Kant Singh V/s Leather Fabrics, Ind. Area Site-2, Unnao | |
| 90. | Original Application No. 412/2014 | Krishan Kant Singh V/s Model Tanners (India) Pvt. A22,23,24, UPSIDC Ind Area, LTP, Banther, Unnao | |
| 91. | Original Application No. 414/2014 | Krishan Kant Singh V/s Omega International G-11 14 Site-II, Unnao | |
| 92. | Original Application No. 415/2014 | Krishan Kant Singh V/s Rohit Surfactant (Leayan Global Pvt. Ltd.) L.L.P. Banther, Unnao | |
| 93. | Original Application No. 416/2014 | Krishan Kant Singh V/s Ruksh Enterprises, B-5 Leather Technology Park Banther Unnao | |
| 94. | Original Application No. 417/2014 | Krishan Kant Singh V/s Super Tannery Ltd. Unit-III LTP Banther Unnao | |
| 95. | Original Application No. 418/2014 | Krishan Kant Singh V/s Upper India Tannery, A-40 LTP Banther, Unnao | |
| 96. | Original Application No. 419/2014 | Krishan Kant Singh V/s | |

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| | | Alig Tannery, A-25, UPSIDC, Leather Technology Park, Banther Unnao | |
| 97. | M.A No. 280/2015 in Original Application No. 402/2014 | Krishan Kant Singh V/s Gujrat Tanners, Jajmau Kanpur | |
| 98. | Original Application No. 327/2014 | Krishan Kant Singh V/s M/s Dhampur Sugar Mills Ltd. (Unit Distillery) Dhampur Diss. Bijnor U.P. | |
| 99. | Original Application No. 328/2014 | Krishan Kant Singh V/s M/s Daurala Sugar Works Distillery Unit Daurala Merrut | |
| 100. | Original Application No. 329/2014 | Krishan Kant Singh V/s Kisan Sahkari Chinni Mills Ltd. (Sugar Unit) Kayamganj, Farrukhbad, UP | |
| 101. | Original Application No. 426/2014 | Krishan Kant Singh V/s Shri Ram Piston & Rings Ltd. Merrut Road Ind.area Gzb. | |
| 102. | Original Application No. 424/2014 | Krishan Kant Singh V/s Merino Industries Ltd. Vill- Accheja, Hapur | Mr. Rahul Choudhary, Adv. for Applicant Mr. Pradeep Misra, Adv. for U.P. P.C.B Ms. Savitri Pandey, Adv. for State of U.P Mr. Rajkumar, Adv. for CPCB Mr. Agney Sail, Adv. for R - 1 |

CASES OF COURT NO.2

FOR COMPLETION OF PLEADINGS

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| 103. | Original Application No.56/2015. | Mr. Shailesh Singh Vs. District Magistrate, Ghaziabad & Ors. | Mr. Shailesh Singh, Applicant in Person. Mr. Sudhir Kulshreshtha and Ms. Sushma Singh, Advs. For R-1. Ms. Savitri Pandey, Adv. For State of U.P. Mr. Dalsher Singh, Adv. (Proxy) for Mr. Raman Yadav, Adv. For R-1, 3,4,5,6. Ms. Sushma Singh, Adv. (Proxy) for Mr. Sudhir Kulshreshtha, Adv. For R-2. |
| 104. | Original Application 129/2015 & M.A No. 367/2015 & M.A.No.446/2015. | Rohan Yadav Vs. DDA & Anr. | Ms. Prachi V. Sharma and Mr. Rohan Yadav, Advs. for the Applicant. Mr. Rajiv Bansal and Mr. Kush Sharma, Advs. For R-1. Mr. Vivek Chib and Mr. Kaushal Gupta, Advs. For R-2. |
| 105 | Original Application No. 58/2015 M.A No. 186/2015, M.A.No.400/2015 & M.A.No.452/2015. | Ramesh Chand & Ors. Vs. Union of India & Ors. | Mr. Anand Sharma, Adv. for Applicant Mr. Vikas Malhotra, Adv. for R – 1 Mr. Suryanarayan Singh, AAG for R – 2 to 6 Mr. Deepak Kaushal, Adv. for R – 7 to 10 |

FOR HEARING

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| 106. | Appeal No. 06/2012 | Mehnatkash Mazdoor Kishan Ekta Sangathan & Anr. Vs. Union of India & Ors. | Mr. Raj Panjwani, Sr. Adv. along with Mr. Ritwick Dutta, Adv. for the Appellants. Ms. Panchajanya Batra Singh, Adv. for R-1. Ms. Yogmaya Agnihotri, Adv. for R-2. Mr. Pinaki Misra, Sr. Adv. along with Mr. S. Patra, Adv. for R - 3 |
| 107. | Original Application No. 50 (THc)/2013 (M.A No. 570/2013) | Sh. S.C. Jain Vs. Govt. Of NCT of Delhi & Ors. | Mr. Gaurang Kanth, Adv. for R – 1 Mr. Anuj Aggrawal, Adv. for R – 2 Mr. Vikas Malhotra, Adv. for R - 3 Mr. |

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| | | | <p>Rajiv Bansal and Mr. Kush Sharma, Adv. for R – 4 Mr. A.D.N. Rao, Adv. for R - 5 Mr. Charanjeet Bhalla and Sandeep Soni, Adv. For R-7. Mr. Rajiv Bansal, Adv. for DDA Mr. Balendu Shekhar, Adv. for SDMC Mr. Bipin B. Singh, Adv. for DSIIDC</p> |
| 108. | Original Application No. 51(THc)/2013 (M.A No. 584/2013) | Sh. Nagender Deswal Vs. Chief Secretary & Ors. | <p>Mr. Nagender Deswal applicant in Person & Mr. Raj Singh, Adv. for Applicant Mr. Gaurang Kanth, Adv. for R – 1 Mr. Rajiv Bansal, Adv. for R – 2 Mr. Balendu Shekhar, Adv. for R – 3 Mr. Rajiv Bansal and Mr. Kush Sharma, Adv. for R – 4 Mr. Sanjeev Ralli, Adv. for R – 5 Mr. Vikas Malhotra, Adv. for R - 6 Mr. Vikash Chandra, Adv. for R – 7 Mr. D. Rajeshwar Rao for R – 8 Mr. Anuj Aggrawal, Adv. for AERB Mr. Sanjeev Ralli, Adv., Mr. Prem Grover, Adv. and Mr. Dinesh Jindal, Law Officer, For DPCC.</p> |
| 109. | M.A No. 743/2013 in Original Application No. 11/2012 & M.A No. 58/2014. | Residents of Village Kadamdih Through Umang Choudhary Vs. State of Jharkhand & Ors. | <p>Mr. Sanjay Upadhyay & Ms. Manisha, Adv. for Applicant Mr. Anurag Singh, Adv. for R – 1 to 3 & 6 to 8 Mr. Biswajit Das, Adv. for R – 4 Mr. Shailendra Singh, Adv. for R - 13</p> |

For orders, cause list and other information please visit our website: www.greentribunal.gov.in